NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.48/(MAH)/2013 CA No.

CORAM:

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Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.

V/s. M/s. Nasik Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Maheel Athavale J PCS for Whh, I
2 tragha tradingaraju J Respondent
No. 1,2,3,6,7, aanagha
(Kanj & trociates) 9 to 15

3. Rala Nadar

4. Bir George

5. Shandul high

Signature

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S. Shandul high

COMMON ORDER

CA No. 206/2013 in TCP No. 45/397-398/CLB/MB/MAH/2013
CA No. 207/2013 in TCP No. 46/397-398/CLB/MB/MAH/2013
CA No. 208/2013 in TCP No. 47/397-398/CLB/MB/MAH/2013
CA No. 209/2013 in TCP No. 48/397-398/CLB/MB/MAH/2013
CA No. 210/2013 in TCP No. 49/397-398/CLB/MB/MAH/2013
CA No. 211/2013 in TCP No. 50/397-398/CLB/MB/MAH/2013
TCP 51/397-398/CLB/MB/MAH/2013
CA No. 212/2013 in TCP No. 52/397-398/CLB/MB/MAH/2013
TCP 53/397-398/CLB/MB/MAH/2013

- 1. The Learned Representatives of both the sides are present.
- 2. Due to shortage of time the hearing is required to be adjourned.
- 3. After having consultation with the Learned Counsel of both the sides, the Petitions alongwith the Applications of the Group are adjourned to 14.03.2017 at 11.30 AM. Date is duly communicated to both the sides.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

28th February, 2017.

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